

Annexure-6														
Name of the corporate debtor: KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED ; Date of commencement of liquidation: 23.05.2025 (Order received by the Liquidator on 28.05.2025) ; List of stakeholders as on: 05.09.2025														
List of operational creditors (other than Workmen, Employees and Government Dues)										(Amount in ₹)				
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Lawmax Advocates & Solicitors	GSTIN: 07AFJPA8092C2ZL	03.07.2025	472000	472000	Operational Creditor	0	No	1.13	0	0	0	0	
2	GA & Associates Company Secretaries LLP	LLPIN: AAG-5260	03.07.2025	105700	105700	Operational Creditor	0	No	0.25	0	0	0	0	
3	Epic Advisors Pvt Ltd	CIN U72900DL2001PTC110229	04.07.2025	295000	295000	Operational Creditor	0	No	0.71	0	0	0		
4	Lawmax Merchant Services Private Limited		Claim not received in Liquidation	350000	350000	Operational Creditor	0	No	0.84					Claim not filed before the Liquidator, however, in view of the Proviso to INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016, the claims are herein being included in the List of SCC
5	Himanshu Paper Private Limited			21941271	21941271	Operational Creditor	0	No	52.58					
6	Madhu Buildtech Private Limited			2989334	2989334	Operational Creditor	0	No	7.16					
7	Power2sme Private Limited			3208654	3208654	Operational Creditor	0	No	7.69					
8	Neeraj Paper Marketing Limited			4953414	4953414	Operational Creditor		No	11.87					
Total				34315373	34315373		0		82.23	0	0	0	0	